

Rise in Prices of Essential Commodities

906. SHRI INDRAJIT GUPTA ;
SHRI BALWANT SINGH
RAMOOWALIA : Will the Minister of
FOOD AND CIVIL SUPPLIES be pleased
to state :

(a) whether the prices of essential commodities including edible oil have continued to rise during the year 1986 ;

(b) if so, the details of rise in prices of essential commodities monthwise during the year 1986 ; and

(c) how does it compare with that of the year 1985 ?

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD AND CIVIL
SUPPLIES (SHRI GULAM NABI AZAD) :

(a) During the past one year ending December, 1986, the prices of several essential commodities have increased while some have decreased.

(b) and (c) The month-wise information for 1986 and 1985 is furnished in the statement laid on the Table of the House.

[Placed in Library, See No. LT-3861/87]

**Packages for protecting Domestic
Capital Goods Sector**

907. SHRIMATI BASAVARAJES-
WARI : Will the Minister of INDUSTRY
be pleased to state :

(a) whether Government are working out packages for protecting the domestic capital goods sector with emphasis on modernisation and for putting the Stock Exchange on a Sound footing ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF INDUSTRIAL DEVE-
LOPMENT IN THE MINISTRY OF
INDUSTRY (SHRI M. ARUNACHALAM):

(a) and (b) Government have been working out policy packages for continued growth in production of capital goods industries. These include enhancing their capabilities

to face international competition through suitable changes in industrial and fiscal policies, encouraging schemes of modernisation and technology upgradation, and providing assistance for adequate availability of inputs at reasonable prices.

On the basis of recommendations of the High Powered Committee on Stock Exchanges, guidelines/directives have been issued by the Government for improving the functioning of the stock exchanges. These, inter alia, related to bringing down the cost of public issue of securities, listing of securities on stock exchanges, provision of better services to the investors, membership of stock exchanges and creation of Customers' Protection Fund in stock exchanges.

Import of Edible Oils

908. SHRI MOOL CHAND DAGA :
Will the Minister of FOOD AND CIVIL
SUPPLIES be pleased to state :

(a) the figures of imported edible oils during the last three years ending 31st December, 1986 showing yearly import from each country for each type of oil ;

(b) what factors favour the import of oils and what factors compel Government to change the policy of supply to oil mills ;

(c) how many times this policy has been changed during the last two years ;

(d) whether the State Trading Corporation has sold 60,000 tonnes of oil abroad which was to be shipped for import during December, 1986/January, 1987 ;

(e) if so, the reasons therefor and its effect on local markets and local oil mills ; and

(f) how many such sale deals were effected by State Trading Corporation during the last two years ?

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD AND CIVIL
SUPPLIES (SHRI GULAM NABI AZAD) :

(a) The quantity of edible oils imported during the last three years is as under :

Financial Year	Quantity (in lakh tonnes)
1984-85	15.85
1985-86	10.80
1986-87	10.80
(April Dec., 1986)	(Provisional)

Whilst Palm Oils emanate from Malaysia/Indonesia, Soyabean Oil originates from Latin America/USA/West Europe and Rapeseed oil from East Europe/West Europe/Canada.

(b) and (c) Edible Oils are imported to cover the gap between the demand for and indigenous supply and to make available edible oil at reasonable prices through Public Distribution System. The percentage of allocation to vanaspati units is changed from time to time keeping in view the availability and prices of permitted indigenous oils.

(d) A quantity of 25,500 tonne of edible oils was contracted to be imported and resold.

(e) This was done to adjust the arrivals of imported edible oils in view of actual allocation.

(f) There were only two such deals during the last 2 years.

**Export of Machines and Tools by
HMT Ltd.**

909. SHRI CHIRANJI LAL SHARMA : Will the Minister of INDUSTRY be pleased to State :

(a) the steps taken by HMT Ltd. to export its machines and tools; and

(b) the details and value of goods to be exported during the current year, country wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K.K. TEWARY) : (a) HMT has been exporting its machine tools through its wholly owned subsidiary HMT (International) Ltd. The following steps have been taken to promote exports of HMT machine tools :

1. Display of machine tools in various international trade fairs.

2. Marketing of machine tools through its own offices, distributors and agents in various countries.

3. Supply of machine tools through bilateral trade agreements between Government of India and governments of other countries.

4. Participation in counter trade arrangements through various specialised agencies.

5. Participation in various international tenders for Supply of machine tools.

6. Participation in various project consultancy opportunities to promote exports of machine tools to specific projects.

7. New product development and product modifications to suit the requirements of Selected markets.

8. HMT is in the process of exploring exports through production co-operation in joint manufacturing of machine tools with Selected countries.

(b) Details of projected value of machine tools to be exported for the year 1986-87 are as follows:

Area	Value (Rs. in lacs)
Africa	312.53
Australia and USA	27.11
Europe	2204.41
Neighbouring countries	4.60
West Asia	27.96
Deemed Exports	8.98
Total	2585.59

[Translation]

Export of Wheat to U.S.S.R.

910. SHRI KALI PRASAD PANDEY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :